THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 15th May, 2025

No.HC.VII-88/2015/3105/A: It is notified herein that the Hon'ble Gauhati High Court has been pleased to constitute a Three Member Committee consisting of Hon'ble Mr. Justice Parthivjyoti Saikia, Hon'ble Mr. Justice Devashis Baruah and Hon'ble Mr. Justice Mridul Kumar Kalita for formulating a policy/guidelines for establishment of new Courts under the jurisdiction of the Gauhati High Court, on the basis of number of pending cases.

By Order,
Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No.HC.VII-88/2015/3106-3113/A Copy to:-

Dated 15.05.2025.

- 1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3. The Joint Registrar (________), Gauhati High Court, Guwahati.
- 4. The P.S to Hon'ble Mr. Justice Parthivjyoti Saikia.
- 5. The P.S to Hon'ble Mr. Justice Devashis Baruah.
- 6. The P.S to Hon'ble Mr. Justice Mridul Kumar Kalita.
- The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
- 8. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.

REGISTRÄR GENERAL GAUHATI HIGH COURT, GUWAHATI